



HARYANA LEGISLATIVE ASSEMBLY

(to be asked at a meeting of the Haryana Vidhan Sabha to be held on)

Starred Question

27 December, 2022

Total Question - 20

The Number of Collection Centres

***21 Sh. PARMOD KUMAR VIJ (Panipat City):**

Will the Urban Local Bodies Minister be pleased to state:-

- a) the location wise number of collection centres set up by the Government for door to door lifting of garbage in Panipat city; and
- b) the detailed proposal of the Government for the proper disposal of garbage in Panipat City?

Total Amount of Property Tax

***22 Sh. RAKESH DAULTABAD (Badshahpur):**

Will the Urban Local Bodies Minister be pleased to state:-

- a) the total amount of property tax collected by the Government from un-regularized/unapproved colonies falling under the Badshahapur Assembly Constituency for the financial year 2021-22 and 2022-23 togetherwith the

details thereof; and

b) the details of the colonies of Badshahpur Assembly Constituency which are under consideration of the Government for approval togetherwith the details thereof?

To Provide Financial Help to the Patients Suffering From DMD

***23 Sh. ASEEM GOYAL NANEOLA (Ambala City):**

Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to provide financial help to the patients suffering from Duchenne Muscular Dystrophy disease in the State on the pattern of Thalassemia patients; if so, the details thereof?

To Repair/Reconstruct the Roads

***24 Sh. BALBIR SINGH (Israna):**

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the following roads in Israna Assembly Constituency are in very bad condition:-

i) Gawalra to Naraina;

ii) Gawalra to Namunda;

iii) Refinery crossing to Singpura upto village Bohli;

iv) village Mandi to Puthar upto Buana Lakhu;

v) Puthar to Bandh;

vi) Shahpur to Pardhana upto Seenk;

vii) Chhichhrana to Urlana Kalan;

viii) Chhichhrana to Dumiana to Urlana Kalan upto Dariyapur;

ix) Matloda to Thirana upto Khandra;

x) Thirana to Assan Khurd road;

xi) Sithana to Bal Jattan; and

b) if so, the time by which the abovesaid roads are likely to be repaired/reconstructed?

To Drain Out the Dirty Water

***25 Sh. LILA RAM (Kaithal):**

Will the Development & Panchayats Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government for the drainage of dirty water in villages Nauch, Deora, Padla, Sajuma and Dhons of Kaithal Assembly Constituency; and

b) if so, the time by which abovesaid proposal is likely to be materialized togetherwith the details thereof?

Verification Work of Family IDs

***26 Sh. SHISHPAL SINGH KEHARWALA (Kalanwali):**

Will the Deputy Chief Minister be pleased to state:-

a) the total number of families whose income is less than 1,80,000/- as per the data of family IDs in State togetherwith the total number of people out of the abovesaid persons/families to whom the BPL card have been issued by the Government alongwith the number of families which have been excluded from the BPL list which were earlier included in the said BPL list; and

b) whether the verification work of family IDs have been completed by the Government in State; if not, the time limit framed by the Government for same?

To Open Blood Banks

***27 Sh. PARDEEP CHAUDHRY (Kalka):**

Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to open Blood Bank in the CHCs of Kalka and Raipur Rani in the Kalka Assembly Constituency; if so, the time by which abovesaid Blood Banks are likely to be opened?

Crops Damaged due to Unseasonal Rains

***28 Ch. AFTAB AHMED (Nuh):**

Will the Chief Minister be pleased to state:-

a) the total district wise and crop wise details of the area of agriculture land in which crops have been damaged due to unseasonal rain during the month of September/October, 2022 in the State;

b) whether any special girdawari has been conducted by the Government or any compensation has been provided to the farmers whose crops have been damaged during the abovesaid period in State; if so, the district wise and crop wise details thereof; and

c) the steps taken by the Government to solve the abovesaid problem so that the farmers may cultivate the next crop togetherwith the details thereof?

Delay in Constitution of S.C. Commission

***29 Sh. VARUN CHAUDHRY (Mullana):**

Will the Welfare of Scheduled Castes & Backward Classes Minister be pleased to state the time by which the S.C. Commission is likely to be constituted in the State togetherwith the reasons for delay?

The Details of Scholarship to the Students Belonging to Scheduled Castes

***30 Smt. KIRAN CHOUDHRY (Tosham):**

Will the Minister of State for Social Justice and Empowerment be pleased to state:-

a) whether it is fact that the scholarship to the students belonging to Scheduled Castes for higher education has not been paid by the Government since 2020-2021; if so, the details thereof togetherwith the number of students effected alongwith the district wise details thereof;

b) the details of the students to whom scholarship have not been paid by the Government in Government College Ateli (Mahendergarh) during the abovesaid period; and

c) the action taken by the Government against erring officers/officials togetherwith the details thereof?

To Issue NOC in Time

***31 Smt. SHALLEY CHAUDHRY (Nariangarh):**

Will the Urban Local Bodies Minister be pleased to state the reasons for which no objection certificates are not being issued in time by the Municipal Committee for sale, purchase and construction of the properties in Naraingarh togetherwith the details thereof?

To Make the Amendment

***32 Smt. RENU BALA (Sadhaura):**

Will the Deputy Chief Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to make the amendment in the Haryana Targeted Public Distribution System (Licence and Control) Order, 2022 ; and

b) if so, the time by which the abovesaid amendment is likely to be made?

Enhancement of Ghaggar Land

***33 Sh. RAM KUMAR GAUTAM (Narnaund):**

Will the Chief Minister be pleased to state the reasons for which no action has been taken by the Government/HSVP on the assurance given by the Hon'ble Chief Minister that the enhancement of 76 acre of Ghaggar land other than the initially acquired 44 acre of land in Sector-24 of Panchkula will not be imposed on the plot holders?

Criteria to Issue or Cancel BPL Cards

***34 Sh. AMIT SIHAG (Dabwali):**

Will the Deputy Chief Minister be pleased to state:-

- a) the criteria of the Government to issue or cancel BPL cards in State;
- b) the process being undertaken by the Government to decide the list of BPL beneficiaries in State; and
- c) the number of BPL cards issued/ cancelled by the Government in State since 1st January, 2022 till to date?

Works Under Amrit Sarovar Yojana

***35 Sh. SITA RAM YADAV (Ateli):**

Will the Chief Minister be pleased to state:-

- a) the name and number of villages in which the works have been started under the Amrit Sarovar Yojana in Ateli Assembly Constituency; and
- b) the time by which the works under Amrit Sarovar Yojana in the remaining villages of Ateli Assembly Constituency are likely to be started togetherwith the details thereof?

Details of Works Under C.M. Announcement

***36 Smt. SEEMA TRIKHA (Badkhal):**

Will the Urban Local Bodies Minister be pleased to state:-

a) the name of the works to be executed by the Government under the Hon'ble Chief Minister announcement code 10202 togetherwith the number of said works executed so far; and

b) the time by which the remaining works are likely to be executed togetherwith the details thereof?

To Solve the Problem of Overloaded Sewerage System

***37 Sh. BHARAT BHUSHAN BATRA (Rohtak):**

Will the Chief Minister be pleased to state:-

a) whether it is a fact a well was constructed on Kanheli road to drain out the sewerage water of the newly constructed 308 houses of old housing board colony of Rohtak in year 1978 and in second phase newly constructed 300 houses in the abovesaid colony had also been linked with the said old system;

b) whether it is also a fact that the storm water drainage system of ward no. 20 and 15-20 colonies on the surrounding of housing board colony had also been diverted towards housing board due to which the whole system of sewerage remain chocked during rainy season; and

c) if so, whether there is any proposal under consideration of the Government for the permanent solution of the abovesaid problem togetherwith the time by which the said problem is likely to be solved alongwith the details thereof?

Purpose to Implement the Gram Darshan Yojana

***38 Sh. RAM KUMAR (Indri):**

Will the Development & Panchayats Minister be pleased to state the purpose to implement the Gram Darshan Yojana by the Government in State?

Details of Development Works in the Adopted Villages

***39 Sh. INDU RAJ (Baroda):**

Will the Development & Panchayats Minister be pleased to state the details of

the villages adopted by the Hon'ble Chief Minister, Ministers and MPs of State during the last eight years togetherwith the details of the development works completed in the said villages during the abovesaid period?

To Construct PHC

***40 Sh. SATYA PRAKASH (Pataudi):**

Will the Health Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to construct a PHC on the name of Shaheed Kapil Kundu at Ransika in Pataudi as per the announcement of the Hon'ble Chief Minister; and
- b) whether there is also any proposal under consideration of the Government to provide ICU and ventilator facilities at CHC Pataudi?

Chandigarh.

Dated: The 27th December, 2022.

R.K. Nandal,
Secretary.